

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2699
(TO BE ANSWERED ON 07.08.2024)

APPOINTMENT THROUGH LATERAL ENTRY

2699. ADV. CHANDRA SHEKHAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has introduced lateral entry for Deputy Secretaries, Directors and Joint Secretaries in its Ministries/Departments;
- (b) if so, the details thereof;
- (c) the total number of employees appointed through lateral entry till date; and
- (d) the number of SCs/STs/OBCs appointed through lateral entry till date?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Yes, NITI Aayog, in its three year Action Agenda, and the Sectoral Group of Secretaries (SGoS) on Governance, in its Report submitted in February, 2017 recommended for induction of personnel in the middle and senior management level in the Government with the twin objectives of bringing in fresh talent as well as augment the availability of manpower. Keeping in view their specialized knowledge and expertise in the domain area, lateral recruitment at the level of Joint Secretary, Director and Deputy Secretary in the Government of India, has been undertaken to appoint persons for specific assignments.

(c): So far 63 appointments have been made through lateral entry and presently 57 officers are in positions in Ministries/Departments.

(d): Details relating to category of the selected candidates are not required to be maintained for making lateral recruitment, as reservation is not applicable for appointment to single post cadres.
